

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2011
CC 15586/2011

(From the judgement and order dated 27/08/2010 in WP No.1468/200
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.& ORS. Petitioner(s)

VERSUS

M/S KESAR ENTERPRISES LTD. Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 26/09/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s) Mr. Shail Kr. Dwivedi, A.A.G.
 Mr. Shantanu Krishna, Adv.
 Mr. Gunnam Venkateswara Rao, AOR

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice and tag with S.L.P. (C) No.30642 of
2008.

(Chetan Kumar)
Court Master

(Juginder Kaur)
Assistant Registrar